

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 2665
TO BE ANSWERED ON 01.12.2016

Reservation of Lignite Blocks

2665. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of COAL be pleased to refer to the reply given to USQ No. 4339 dated 11.08.2016 on "Reservation of Lignite Blocks" and to state:

- (a) whether No Objection Certificate was issued by the Director General of Hydrocarbons for reservation of lignite block in Lakhpat-Punrajpur area in the State;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the steps being taken thereon?

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER, NEW &
RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b): No madam. Director General of Hydrocarbons (DGH) has informed that it is not the nodal agency for granting NOC for lignite mining near adjoining Coal Bed Methane(CBM) block area and Government of Gujarat and GMDC is required to approach Ministry of Petroleum and Natural Gas (MoPNG) for grant of such NOC.

(c) Accordingly Government of Gujarat and GMDC was requested to approach MoPNG as per the advice of DGH for grant of NOC. This Ministry has also requested MoPNG to consider the issue of granting NOC to Government of Gujarat and GMDC.
